

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/38/2017
NAME OF THE PETITIONER(S) : MOOLATH MANNIL SREENIVASAN & 2ORS
NAME OF THE RESPONDENT(S) : KOZHIKODE COCONUT FARMERS PRODUCER
COMPANY LTD & 6 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	D. Jayalakshmi KSR & Co	Counsel for Respondents	D. D/L
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2.	Sreepriya Kalankkal .	Counsel for petitioner	Sreepriya
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PCS .

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for further time stating that they are intending to file a memo u/s 8 of Arbitration and Reconciliation Act, 1996 based on the clause in the article of the company and. Time is extended finally at request. Put up on 17.01.2018.

S. Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)